

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No.647 of 2020

IN THE MATTER OF:

Nishaat Saleem

...Appellant

Versus

**Skylark Ithaca Buyers Welfare
Association & Anr.**

...Respondents

Present: -

For Appellant:

**Mr. Arun Kathpalia, Senior Advocate and
Mr. Shashikiran Shetty, Senior Advocate with
Mr. Mahesh Thakur, Mr. Samarth Sreedhar and
Ms. Diksha Gupta, Advocates.**

For Respondents:

**Mr. Virender Ganda, Senior Advocate with Mr. Vipul
Ganda, Mr. Aman Choudhary, Ms. Anushka Sarker,
Advocates for Respondent No.1.**

**Mr. Nikhil Jain, Mr. Rajnish Sinha and
Ms. Bhuvaneshwari Ramanathan, Advocates for
Respondent No.2-IRP.**

**Mr. Abhishek Anand, Mr. Viren Sharma and
Mr. Kunal Godhwani, Advocates for ICICI.**

**Mr. Abhijeet Sinha, Ms. Neeha Nagpal and Mr. Malak
Bhatt, Advocates for Intervener.**

Mr. J. Hudson Samuel, Advocate (Caveator).

With

**Company Appeal (AT) (Insolvency) No. 682 of 2020 &
I.A. No. 2327 of 2020**

IN THE MATTER OF:

ICICI Bank Ltd.

...Appellant

Versus

Skylark Ithaca Buyers Welfare Association & Ors.

...Respondents

Present: -

For Appellant:

**Mr. Abhishek Anand, Mr. Viren Sharma and
Mr. Kunal Godhwani, Advocates.**

For Respondents: Mr. Virender Ganda, Senior Advocate with Mr. Vipul Ganda, Mr. Aman Choudhary, Ms. Anushka Sarker, Advocates for Respondent No.1.

Mr. Rajnish Sinha, Mr. Nikhil Jain and Ms. Bhuvaneshwari Ramanathan, Advocates for Respondent No.2-IRP.

Mr. Gopal Jain, Senior Advocate with Mr. Sudhanshu Prakash, Mr. Ashish Verma, Mr. Farman Ali and Mr. Chandra Praksh, Advocates for Respondent No.3.

Mr. Abhijeet Sinha, Ms. Neeha Nagpal and Mr. Malak Bhatt, Advocates for Intervener.

Mr. J. Hudson Samuel, Advocate (Caveator).

With
Contempt Case (AT) No.31 of 2020 in
Company Appeal (AT) (Insolvency) No. 647 & 682 of 2020

IN THE MATTER OF:

**Ramanathan Bhuvneshwari
Resolution Professional of Skylark
Mansions Pvt. Ltd.**

...Appellant

Versus

Nishat Saleem & Anr.

...Respondents

Present: -

For Appellant: Mr. Rajnish Sinha, Mr. Nikhil Jain and Ms. Bhuvaneshwari Ramanathan, Advocates.

For Respondents: Mr. Arun Kathpalia, Senior Advocate and Mr. Shashikiran Shetty, Senior Advocate with Mr. Mahesh Thakur, Advocates for Respondent Nos.1 to 4.

Mr. Virender Ganda, Senior Advocate with Mr. Vipul Ganda, Advocates for Respondent No.1.

ORDER
(Virtual Mode)

07.01.2021 Due to paucity of time, the matter could not be taken up today. List the matter 'for hearing' on **2nd February, 2021**.

[Justice Bansi Lal Bhat]
The Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)